

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 890
TO BE ANSWERED ON 26.07.2024

ANGANWADI CENTRES IN BIHAR

890 SHRI ARUN BHARTI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi centres in Bihar which do not have their own building at present, district-wise;
- (b) the number of incomplete Anganwadi buildings out of the buildings sanctioned during the last two years indicating the date when approval was accorded and reasons for non-completion of work in this regard, year-wise;
- (c) whether any timeline had been fixed for their construction and if so, the details thereof; and
- (d) the number of Anganwadi buildings where no work has been started since approval was granted along with the reasons therefor?

ANSWER

MINISTRY OF WOMEN & CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) A total of 87253 Anganwadi centers (AWCs) in Bihar do not have their own building. The district- wise details are at Annexure.

(b) to (d) Ministry has sanctioned a total of 4305 AWCs (1850 in F.Y. 2022-23 and 2455 in F.Y. 2023-24) for State of Bihar for construction of AWCs in convergence with Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS). Under MGNREGS cost of construction of one AWC is Rs.12 Lakh, wherein Rs.8.00 Lakh is provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by Ministry of Women and Child Development (MWCD) per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) scheme construction of 49 AWCs have been sanctioned by the Ministry during 2023-24.

Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored Scheme and the implementation of the scheme falls under the ambit of State Government/UT

Administration. Government of India constantly monitors and reviews the scheme and its components. The Scheme is implemented by the States/UTs. The Central Government is responsible only for policy and planning and the State Governments are responsible for day to day program implementation and all operational aspects of the scheme.

As reported by the State Government of Bihar, no work has been started in 3745 AWCs due to non-availability of appropriate land/flat land/NOC or land being disputed or of small size.

Annexure

Statement in regards to part (a) of Lok Sabha Un-Starred Question No. 890 on “Anganwadi Centres in Bihar” due for answer on 26.07.2024

SI No.	District Name	No. of AWC which do not have own building *
1	Araria	2270
2	Arwal	790
3	Aurangabad	1124
4	Banka	1161
5	Begusarai	2869
6	Bhagalpur	2672
7	Bhojpur	2461
8	Buxar	1258
9	Darbhanga	3019
10	E. Champaran	4991
11	Gaya	1929
12	Gopalganj	2010
13	Jamui	477
14	Jehanabad	771
15	Kaimur	1190
16	Katihar	2663
17	Khagaria	1539
18	Kishanganj	1144
19	Lakhisarai	809
20	Madhepura	2055
21	Madhubani	4234
22	Munger	1425
23	Muzaffarpur	4043
24	Nalanda	1851
25	Nawada	1473
26	Patna	4086
27	Purnia	4156
28	Rohtas	2329
29	Saharsa	2123
30	Samastipur	4039
31	Saran	4186
32	Seikhpura	556
33	Sheohar	467
34	Sitamarhi	3218
35	Siwan	3656
36	Supaul	2131
37	Vaishali	3580
38	W. Champaran	2498
Total		87253

* As reported by the State Government of Bihar.
